

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS
OF
M/s. SUMERU HOLDINGS PRIVATE LIMITED

1	Name of Corporate Person	M/s. Sumeru Holdings Private Limited
2	Date of Incorporation of Corporate Person	08/02/2000
3	Authority under which Corporate Person is Incorporated / Registered	The Registrar of Companies, Tamil Nadu, Chennai
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U72200TN2000PTC044122
5	Address of The Registered Office And Principal Office (if any) of Corporate Person	Registered office: No.50, Ground Floor, 'Capital place South Boag Road, T.Nagar, Chennai 600 017, Tamil Nadu. Principal office: Not Applicable
6	Liquidation Commencement Date of Corporate Person	22/11/2019
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name of liquidator Mr. G Porselvam Registration No. IBBI/IPA-002/IP-N00427/2017-2018/11229 Address LPF Building, II Floor, 25 (10), Thiyagaraja Street, North Usman Road, T.Nagar, Chennai - 600 017. Email gporselvam@gmail.com Phone No: /mobile No: 98410 16465 / 94444 98594
8	Last Date For Submission of Claims	21st December, 2019

Notice is hereby given that the M/s. Sumeru Holdings Private Limited, has commenced Voluntary Liquidation on 22nd November, 2019.

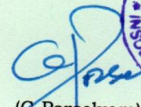
The stakeholders of M/s. Sumeru Holdings Private Limited, are hereby called upon to submit a proof of their claims, on or before 21st December, 2019, to the liquidator at the address mentioned against Item No:7.

All financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 25/11/2019

Place: **Chennai**



(G Porselvam)
 Liquidator